



(40)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 31/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/420/ (IB)/2017
NAME OF THE PETITIONER(S) : FARLIN ENERGY & COMMODITIES FZE
NAME OF THE RESPONDENT(S) : PADMAADEVI SUGARS LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
	GEETHA RASASEKARA	Counsel for Respondent	
	ANANT MERATHIA	Counsel for Petitioner	

ORDER

Counsel for petitioner present. Counsel for respondent present and stated that there is a chance for settlement between the parties. Counsel for respondent sought time for reporting the final outcome for of the settlement. Counsel for Petitioner has not objected for granting time. Time is extended at request. Put up on 08.08.2017 at 10.30 A.M.


(K. ANANTHA PADMANABHASWAMY)
MEMBER (JUDICIAL)